

Name of the State		Natural area	Manmade area
Union Territories			
1.	Chandigarh	NA	170
2.	Pondicherry	1,533	1,131
		14,50,861	25,89,266

Welfare of fishermen through NCDC

2337. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether representations have been received by the National Cooperative Development Corporation to formulate scheme for fishermen communities in Andhra Pradesh;

(b) whether it is a fact that the NCDC has the expertise to formulate such schemes for the welfare of fishermen;

(c) what steps does the NCDC take to evolve and develop such welfare schemes on the representations of social activities and others; and

(d) what steps does the NCDC propose for better coordination with State Governments to fulfil targets for fishermen?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO):
(a) and (b) Yes, Sir.

(c) and (d) NCDC invites project proposals from various State Governments to avail financial assistance for the benefit of fishermen cooperative societies. After detailed examination/appraisal NCDC sanctions the proposal for financial assistance if found technically/financially feasible. NCDC frequently monitors the progress reports submitted by the State Governments.